

1	2	3	4	5
27.	Uttarakhand	2014-15	2	29.22
		2015-16	1	2.31
		2014-15	2	59.25
		2015-16	4	40.00
28.	West Bengal	2016-17	2	40.40
		2017-18	3	29.70
		2018-19	3	54.25
TOTAL			303	4211.41

Suicides by farmers

800. SHRI C.M. RAMESH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of farmers committing suicides throughout the country and the State in which such incidents are highest during the last three years;

(b) the details of welfare schemes Government has introduced in favour of farmers so that such incidents are minimized; and

(c) the details of amount of money that has been earmarked for such schemes and the amount spent during the last three years?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRINARENDRA SINGH TOMAR): (a) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides are available upto 2015 on its website. The Report for the year 2016 onwards have not been published.

(b) Agriculture being a State subject, the State Governments undertakes development of perspective plans and ensure effective implementation of the programmes/schemes. Also, Government of India supplements the efforts of the State Governments through various Schemes/Programmes.

The Inter-Ministerial Committee constituted to recommend strategy for Doubling of Farmers' Income (DFI) by the year 2022, has submitted its report and an Empowered Body

constituted for monitoring the implementation of the recommendation of the DFI Strategy. A list of various interventions taken by the Government is given in Statement-I (*See below*). All these steps are implemented for welfare of the farmers.

(c) With a view to provide income support to all farmers across the country, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs, the Central Government started a new Central Sector Scheme, namely, the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). The scheme aims to provide a payment of ₹ 6000/- per year, in three 4-monthly instalments of ₹ 2000/- to the farmers, subject to certain exclusions relating to higher income groups. An amount of ₹ 12646.579 crore has been distributed to 632.32895 lakh farmers in the year 2018-19. The details of amount release in respect of various Schemes implemented by Department of Agriculture, Cooperation and Farmers Welfare are given in Statement-II.

Statement-I

*List of interventions taken by the Government for
welfare of the farmers*

The strategy of the Government is to focus on farmers' welfare by making farming viable. Most of the schemes of Department of Agriculture, Cooperation and Farmers Welfare focus on directly benefitting farmers through various interventions and schemes such as:

- (i) Initiating market reforms through the State Governments.
- (ii) Encouraging contract farming through the State Governments by promulgating of Model Contract Farming Act.
- (iii) Up-gradation of Gramin Haats to work as centers of aggregation and for direct purchase of agricultural commodities from the farmer.
- (iv) Launch of e-NAM initiative to provide farmers an electronic online trading platform.
- (v) Implementation of flagship scheme of distribution of Soil Health Cards to farmers so that the use of fertilizers can be optimized.
- (vi) "Per drop more crop" initiative under which drip/sprinkler irrigation is being encouraged for optimal utilization of water.
- (vii) "Paramparagat Krishi Vikas Yojana (PKVY)" under which organic farming is being promoted.

- (viii) With a view to provide better insurance coverage to crops for risk mitigation, Government has launched a crop insurance scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) from Kharif 2016 season. This scheme provides insurance cover for all stages of the crop cycle including post-harvest risks in specified instances.
- (ix) Under “Har Medh Par Ped” , agro forestry is being promoted. With the amendment of Indian Forest Act, 1927, Bamboo has been removed from the definition of trees. A restructured National Bamboo Mission has been launched in the year 2018 to promote bamboo plantation on non forest government as well as private land with emphasis on value addition and product development.
- (x) Giving a major boost for the farmers income, the Government has approved the increase in the Minimum Support Price (MSPs) for all Kharif and Rabi crops for 2018-19 season at a level of at least 150 per cent of the cost of production.
- (xi) Giving a major boost to the pro-farmer initiatives, the Government has approved a new Umbrella Scheme ‘ Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)’ . The Scheme is aimed at ensuring remunerative prices to the farmers for their produce as announced in the Union Budget for 2018. This is an unprecedented step taken by Govt, of India to protect the farmers’ income which is expected to go a long way towards the welfare of farmers.
- (xii) Bee keeping has been promoted under Mission for Integrated Development of Horticulture (MIDH) to increase the productivity of crops through pollination and increase the honey production as an additional source of income of farmers.
- (xiii) Rashtriya Gokul Mission to enhance milk production and productivity of bovines and to make milk production more remunerative to the farmer.
- (xiv) National Livestock Mission to increase productivity and genetic improvement of livestock.
- (xv) Foreseeing high potential in fisheries sector, a Blue Revolution with multi dimensional activities mainly focusing on fisheries production, both inland and marine is being implemented.
- (xvi) The Government provides Total interest subvention up to 5% (inclusive of 3% prompt repayment incentive) on short-term crop loans up to ‘ 3.00 lakh. Thus,

loan is available to farmers at a reduced rate of 4% per annum on prompt repayment.

- (xvii) The Government has approved for giving the facility of Kisan Credit Card (KCC) to the farmers practicing animal husbandry and fisheries related activities and has also decided to extend the Interest Subvention Facilities to such categories of farmers.
- (xviii) Government sets annual target for the flow of credit to the agriculture sector, Banks have been consistently surpassing the annual target. The current year's agriculture credit flow target has been set at ₹ 13.50 lakh crore.
- (xix) With a view to provide social security net for Small and Marginal Farmers (SMF) as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood, the Government has decided to implement another new Central Sector Scheme for providing old age pension to these farmer. Under this Scheme, a minimum fixed pension of ₹ 3000/- will be provided to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 year The scheme aims to cover around 5 crore beneficiaries in the first three year. It would be a voluntary and contributory pension scheme, with entry age of 18 to 40 year. The Government has approved a budgetary provision of ₹ 10774.50 crore for the scheme till March, 2022.

Statement-II

*Details of amount allocated and released in respect of schemes implemented by
Department of Agriculture, Cooperation and Farmers Welfare*

		2016-17		2017-18		2018-19	
Sl. No.		Alloc.	Rel.	Alloc.	Rel.	Alloc.	Rel.
1	2	3	4	5	6	7	8
1.	National Food Security Mission (NFSM)	1997.47	1061.77	2080.98	1193.13	1958.03	1309.59
2.	National Mission on Oilseeds & Oil Palms (Erstwhile Integrated	465.36	211.97	430.56	178.52	456.81	242.54

1	2	3	4	5	6	7	8
	Scheme of Oilseeds, Pulses, Oil Palm and Maize) NMOOP						
3.	Rainfed Area Develop- ment & Climate Change (Erstwhile Rainfed Area Development)	220.00	200.19	215.00	205.99	226.00	214.12
4.	Soil Health Management (SHM) (Erstwhile National Project on Management of Soil Health and Fertility)	192.9	95	77.42	42.18	127.21	77.94
5.	Soil Health Card (SHC)	263.46	133.66	2.44	152.63	299.52	237.13
6.	Paramparagat Krishi Vikas Yojana (PKVY)	234.80	152.19	272.79	182.93	398.22	309.93
7.	Sub-Mission on Agriculture Extension (Erstwhile Support to State Extension Programme for Extension Reforms -SMAE)	407.87	407.87	587.54	587.54	566.45	566.45
8.	National E- Governance Plan	32.29	12.21	26.00	17.48	30.00	22.72
9.	Sub-Mission on Agriculture Mechanisation (SMAM)	370.79	355.25	755.15	741.58	1333.44	1027.44
10.	Sub Mission on Seeds & Planting Material (SMSP)	146.39	118.62	164.62	373.78	254.75	227.45
11.	National Horticulture Mission (NHM)/	1233.28	1009.49	*	*	*	*

1	2	3	4	5	6	7	8
	Horticulture Mission for North East & Himalyan States (HMNEH)						
12.	National Bamboo Mission (NBM)	23.67	16.90	14.64	10.53	250.84**	144.95**
13.	Rashtriya Krishi Vikas Yojana (RKVY)	5355.56	3876.15	4717.01	3527.44	3247.64	3265.83
14.	Per Drop More Crop component of PMKSY	2326.00	1990.57	3395.00	2817.47	3983.00	2915.65
15.	Sub Mission on Agro- forestry (SMAF)	45.00	22.50	82.55	42.27	67.48	28.35
16.	Mission for Integrated Development of Horticulture (MIDH)	-	-	1391.28	1212.71	1838.50	1141.57

* Subsumed in MIDH

** Restructured NBM launched

Framework for doubling farmers' income

801. SHRIDEREK O' BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- the framework Government is following to double farmers' income by 2022;
- whether Government has collected any data on the income of farmers in the last 3 years;
- if so, the details of data of farmers' income in the last 3 years and the current year, State-wise;
- the initiatives Government has taken, on recommendations of the Committee to double farmers' income; and
- whether there has been any outcome of these initiatives, if so, the details there of?